



CALL FOR PAPERS & PARTICIPATION

FOR

Remembering S.P.Sathe: 13th National Conference on Taxation Laws

9th and 10th February 2019

ABOUT INDIAN LAW SOCIETY, PUNE

The Indian Law Society was established in 1923 as a Public Charitable Trust registered under the Societies Registration Act. It is a non-profit organization established with the sole purpose of imparting legal education. The Society is a voluntary association of persons, who came together with a pledge to launch courses on law, formal and informal, where law and legal doctrines are taught with social utility, purpose, impact and social relevance. The founder members of the Indian Law Society were the legal luminaries like Sir Narayanrao Chandavarkar, Shri J. R. Nanasahab Gharpure, Diwan Bahadur and P. B. Shingane. Indian Law Society established ILS Law College in 1924, with a view of facilitating infrastructure essential for the study of law. Establishment of the Law College by the Indian Law Society was indeed a pivotal moment in Indian Legal Education as the College exemplified academic excellence, social relevance, and professional competence. Imaginative realignment of written law or the hard law with a view to reorient them with the Indian social milieu has always been the strength of the Indian Law Society.

ABOUT ILS LAW COLLEGE, PUNE

Established in 1924, ILS Law College is one of the oldest law schools in India and has been playing a pioneering role in legal education and scholarship in the country. Ninety five years

since its establishment, the Law College has acquired the reputation of being a premier institution imparting quality legal education.

Since its inception, ILS Law College has produced some of the most highly regarded contributors in the field of law. Three Chief Justices of the Supreme Court, Justice P. B. Gajendragadkar, Justice Y. V. Chandrachud, Justice E. S. Venkataramaiah, Former Governor of Maharashtra K. M. Reddy, Former Defence & Finance Minister and First Chief Minister of Maharashtra Y. B. Chavan, Former Minister of Commerce, Mohan Dharia, Former Chief Ministers of Maharashtra, Sushil Kumar Shinde and Vilasrao Deshmukh, all received legal education from ILS Law College.

With its illustrious history and heritage, the institution has contributed immensely to the growth of legal profession and has upheld its tradition of producing meritorious legal scholars who dedicate themselves to public service and reform. The generations of distinguished legal luminaries who have been nurtured by this unique institution have made a seminal contribution globally to the evolution of the esteemed field of Law.

ABOUT REMEMBERING PROFESSOR S. P. SATHE

Professor Satyaranjan Purushottam Sathe was a distinguished legal luminary and a renowned academic in the judicial universe of India. He held various positions in Universities and Law Institutes of repute. Professor S.P. Sathe had a long association with the Indian Law Society. He was the Principal of ILS Law College from 1976 to 1991. He was also the Secretary of the Indian Law Society until 2002. He was the Founder Director of the Institute of Advanced Legal Studies. He was also the President of the Maharashtra People's Union for Civil Liberties, and a Vice-President of the National PUCL. Professor S. P. Sathe has been an authority on Constitutional Law, within the country and abroad. He contributed extensively to the field of legal education. His recent work on 'Judicial Activism' is appreciated worldwide. More than 100 articles written by him were published in national and international legal periodicals, magazines and journals. Books to his credit are, 'Administrative Law', 'Judicial Activism in India: Transgressing Borders and Enforcing Limits', and 'Right to Know'. He also wrote in Marathi. He contributed to the Marathi Vishwa Kosh published by the Government of Maharashtra. He was invited to deliver lectures, and to participate in seminars as a resource person to different law universities,

institutions within and outside India. Known for his humility, Professor Sathe endeared himself to his colleagues and students alike. His commitment to Rights and Liberties of the people was deep and abiding.

Every year, Professor S. P. Sathe Foundation, set up by the Indian Law Society, organizes “Remembering S.P. Sathe an event that consists of Public memorial lecture, National Moot Court Competition, National Conference at ILS Law College, Pune on a specific theme with a view to commemorate his contribution to Indian Jurisprudence and Social Action and to encourage academic pursuit of law students. The Theme for Remembering S.P. Sathe 2018-19 is “*Taxation laws*”

ABOUT THE CONFERENCE:

REMEMBERING S.P.SATHE: 13TH NATIONAL CONFERENCE ON TAXATION LAWS

Indian Law Society is pleased to invite participation and submissions of Research paper for *Remembering S.P. Sathe: 13th National Conference on Taxation Laws* scheduled to be held on 09th and 10th of February 2019.

ILS Law College annually organises Remembering S. P. Sathe event, comprising of a Public Memorial lecture, a Conference and a Moot Court Competition, all based on a common theme, in fond and loving memory of its illustrious former Principal, Late Professor S.P. Sathe. The College has upheld this tradition for last 12 years with a unique theme of subject being taken up every year. The subject theme for this year is Taxation, both Direct and Indirect.

Taxation is perceived as a vast and highly complex subject and majority of students studying law dread studying Taxation laws. Even further, reluctance in taking up taxation as their areas of practice is pertinent. Consequentially, the practice of taxation is restricted to a small number of advocates even though taxation laws are one of the most extensively applicable laws in India. In order for the country to witness good taxation legal practitioners in future, it is imperative that the students are allowed a platform to understand and learn these vast and complex laws.

Through this Conference, the ILS Law College wishes to avail the opportunity of discussing and deliberating on Taxation Laws with invaluable inputs from the doyens in the field of taxation. This will help the students to appreciate the niceties of the subject and in our most humble belief, would also kindle interest in the minds of students of our college to take up further study or

research or practice in taxation laws.

In the conference, we intend to cover certain core topics under the taxation laws which form the bedrock for understanding and appreciating taxation laws further. We sincerely believe that knowledge and clarity on these topics would provide them with various perspectives to this subject and would help them develop a holistic understanding.

Structure of the Conference: The Conference schedule is designed to commence with a Memorial Lecture on a topic of taxation followed by the discussions as a part of the Conference on various topics by the leading professionals in the field of taxation.

SESSIONS:

Date	Time	Speaker	Topic
<i>Day 1</i>			
9th Feb 2019	9.30 to 10.30	Mr. Arvind Datar Senior Advocate Supreme Court	S. P. Sathe Public Memorial Lecture on ' Interpretation of Tax Laws'
	10.30 to 10.45	Question and Answers	
	10.45 to 11.00	Tea	
	11am. To 12 noon	Hon'ble Mr. Justice A.K. Sikri Judge Supreme Court	Inauguration and Keynote address on 'Jurisprudence of Taxation laws'
	12 noon to 12.15	Question and Answers	
	12.15 to 1.15	Lunch	
Session 1	1.15 to 2.45	Mr. N. Venkatraman Senior Advocate Supreme Court	Constitution and Taxation
	2.45 to 3.00	Tea	
Session II	3.00 to 4.30	Hon'ble Justice Dr. Anita Sumanth	Interplay of Taxation laws with IBC
Session III	4.30 to 6.15	Mr. V Lakshmikumaran Managing Partner, Lakshmikumaran & Sridharan Attorneys, New Delhi	GST @ 1 Is India on the road to GST Stability
<i>Day 2</i>			
Session IV	10.a.m. to 11.30	Mr. Mukesh Bhutani Senior Advocate Supreme Court /Mr. Yogesh Ravi	Economic Consideration of Taxation Policy
	11.30 to 11.45	Tea	
Session V	11.45 to 1.15	Ms. N.S. Nappinai Advocate Supreme Court and Bombay High Court	How technology and Block Chain is changing the world of taxation for tax payers and Governments
	1.15 to 2.15	Lunch	
Session VI	2.15 to 3.45	To be notified	Overlap of Anti black money, Benami and taxation Laws

Submission guidelines: The participants should submit an abstract of maximum 300 words and **full paper of 3000 to 4000 words (including footnotes)** dealing extensively with the topic chosen providing with legislative and judicial views, if any, on the subject. The Papers dealing with topical issues along with original views will be preferred. The paper shall be based on your observation and research. Plagiarized papers will not be accepted. The papers submitted must be original and not published or presented elsewhere.

Format & Mode of Submission: All submissions must be sent in word-format (.doc or .docx), formatted in Times New Roman, 12 point font size and 1.5 line spacing. References and footnotes shall be in the same font style, 10-point font size and 1.0 line spacing. Citations must be in the form of footnotes and conform to the latest edition of Harvard Bluebook.

Abstract of papers shall be submitted at spsatheconference@ilslaw.in before 15th January, 2019

Selected papers will be published in ILS Law Review; however, **the submitted papers shall not be presented at the Conference.** ILS reserves the exclusive right to publish the submitted and selected papers.

Last Date for Submission of selected papers & registration:

25/01/2019 Registration: for details on registration log onto

www.ilslaw.edu

Registration Fees: Inclusive of Reading Material & lunch only.

Rs. 2500*/- (Two Thousand & five hundred Rupees) -	with paper for Professionals & Law Teachers
Rs. 3000*/- (Three Thousand Rupees) -	without paper for professionals & Law Teachers
Rs. 600*/- (Six Hundred Rupees) -	with paper for students
Rs. 1200*/- (Twelve Hundred Rupees) -	without paper for students

***All registration fee include GST**

Accommodation: Participants will have to make their own arrangements for accommodation. However, the Organizing Committee may assist in finding accommodation.

Participation open: for Law Students, Professors, Professionals such as Lawyers, Chartered Accountants, Company Secretaries, Cost and Management Accountants, students of such professions and other tax practitioners.

Faculty Coordinators: Ms. Swatee Yogesh, Ms. Smita Sabne and Ms. Pronema Bagchi

Student Coordinator : Hruha Dhamdhare (III LLB) - (+91) 8087446542

Vasudevan Gurumurthy (III LLB)- (+91) 9717528535

Ishwari Pendse (III LLB)- (+91) 8983696138

Shubhangi Sharma (III LLB) (+91) 9314888860

Contact details: spsatheconference@ilslaw.in

For detailed schedule logon www.ilslaw.edu